GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 5284 TO BE ANSWERED ON: 04.04.2022

National Zoo Policy

5284. SHRI VINOD KUMAR SONKAR: SHRI BHOLA SINGH: DR. SUKANTA MAJUMDAR: SHRI RAJA AMARESHWARA NAIK:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has recently drafted the National Zoo Policy in the Country and if so, the details thereof;
- (b) the details of the funds allocated/released by the Government to the zoos across the country including Uttar Pradesh zoos;
- (c) whether the Government has taken decision to cancel the licences to run zoo in various cities of the country including zoo in Uttar Pradesh;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the other corrective steps being taken by the Government for the betterment of zoos in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) The Central Government notified the National Zoo Policy, 1998 on 28th October 1998.
- (b) Establishment and operation of zoos is the responsibility of respective zoo operators. The Central Zoo Authority provides financial assistance to zoos as per the Guidelines for prioritizing grant of financial assistance to zoos (2012). The details of funds released by the Central Zoo Authority to zoos in the country, including zoos in Uttar Pradesh, are as under:

Year	Funds released (Rupees in lakhs)		
	Zoos of Uttar Pradesh	Zoos of the country	
2019-2020	Rs. 34.34 lakhs	Rs.499.83 lakhs	
2020-2021	Rs.24.40 lakhs	Rs. 598.13 lakhs	
2021-2022	Rs.15.18 lakhs	Rs.762.00 lakhs	

(c) and (d) The Central Zoo Authority stipulates conditions for recognition/renewal of zoos and improvement of the operating conditions in the respective zoos. The recognition granted to a zoo may be cancelled by the Central Zoo Authority as per the provisions of section 38 H of the Wild Life (Protection) Act, 1972 if the zoo fails to comply with the norms specified in the Recognition of Zoo Rules, 2009.

Details of zoos whose recognition was cancelled by the Central Zoo Authority during the period 2019-20 to 2021-22 are given below:

S.No.	Year	State	Name of the Zoo
1		Karnataka	Tungabhadra Mini Zoo, Hosapete
2		Maharashtra	Mahatma Gandhi Zoo, Solapur
3	2021-2022	Maharashtra	Snake Park, Dholgarwadi
4	-	Tamil Nadu	VOC Park Zoo, Coimbatore
5	-	Telangana	Deer Park-Kesoram Cement,
			Basanthnagar

S.No.	Year	State	Name of the Zoo
1		Gujarat	Great Golden Circus
2		Karnataka	Children's Park cum Mini Zoo, Bellari
3	2020-21	Odisha	Municipal Corporation Deer Park,
			Cuttack
4		Andhra	GVK Deer Park, Jugurupadu
		Pradesh	

S.No.	Year	State	Name of the Zoo
1	2019-20	Nil	Nil

(e)

- The other corrective measures taken up by the Central Zoo Authority from time to time for betterment of zoos include:
 - i. Providing technical assistance for preparation of Master Plans for long-term development of zoos
 - ii. Capacity building programmes for zoo personnel
 - iii. Issuance of guidelines on various aspects of zoo management.
